GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING RAJYA SABHA UNSTARRED QUESTION NO. 90 TO BE ANSWERED ON 20.07.2023

JOURNALIST WELFARE SCHEME

90. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the main objectives of the Journalist Welfare Scheme being run by Government;
- (b) whether the Government has issued revised guidelines for Journalists Welfare Scheme and if so, the details thereof;
- (c) the details of financial assistance and employment related assistance provided under this scheme during each of the last three years and the current year; and
- (d) whether Government has appointed Journalist Welfare Scheme Committee, if so, whether the said committee has recommended to provide financial relief to the families of journalists who have lost their lives and if so, the details thereof?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (d) The main objective of Journalist Welfare Scheme (JWS) is to provide financial assistance to the journalists and their families under extreme hardships. The Guidelines for Journalists Welfare Scheme is available on the website of this Ministry at https://mib.gov.in.

During the last three years financial assistance to 260 journalists/ their families involving an amount of Rs. 12.03 Cr has been granted under the Scheme.

Applications received for financial assistance under Journalist Welfare Scheme are considered by a Committee constituted as per the JWS Guidelines.
